
Mohammad Junaid Vs ITO

Income Tax Appeal No. 2967/DEL/2023, 1032, 1033/DEL/2024

Court: Income Tax Appellate Tribunal (Delhi E Bench)

Date of Decision: May 29, 2024

Acts Referred:

Income Tax Act, 1961 – Section 69, 144, 144B, 250, 272A(1)(d), 271AAC(1)

Hon'ble Judges: S. Rifaur Rahman, (AM); Madhumita Roy, J

Bench: Division Bench

Advocate: Ramsha, Subhra Jyoti Chakroborty

Final Decision: Allowed/Dismissed/Dismissed

Judgement